

Annexure - 1														
List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBB (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)														
S.No.	Name of Claimant	Details of Claim Received		Details of Claim Admitted						(Amount in Rs)				Remark
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claims under Verification	Amount of Claim Not Admitted	
1	State Bank of India	10-Sep-24	84,507,998	84,507,998	Secured	Yes	Yes	No	3.62%	-	-	-	-	-
2	IDBI Bank	6-Sep-24	428,770,126	428,770,126	Secured	Yes	Yes	No	18.37%	-	-	-	-	-
3	Union Bank of India	10-Sep-24	196,998,802	196,769,911	Secured	Yes	Yes	No	8.43%	-	-	-	228,891	Interest claimed beyond Insolvency Commencement date has not been admitted.
4	Central Bank of India	11-Sep-24	97,056,679	96,700,573	Secured	Yes	Yes	No	4.14%	-	-	-	356,106	Interest claimed beyond Insolvency Commencement date has not been admitted.
5	Indian Bank	11-Sep-24	373,185,831	370,941,336	Secured	Yes	Yes	No	15.89%	-	-	-	2,244,495	Interest claimed beyond Insolvency Commencement date has not been admitted.
6	Bank of India	12-Sep-24	937,982,584	935,958,616	Secured	Yes	Yes	No	40.09%	-	-	2,023,968	-	Expenses claimed are under verification.
7	HDFC Bank Limited	19-Sep-24	220,811,972	220,811,972	Secured	Yes	Yes	No	9.46%	-	-	-	-	Provisionally Admitted
	<b>Total</b>		<b>2,339,313,993</b>	<b>2,334,460,533</b>		-	-		<b>100.00%</b>	-	-	<b>2,023,968</b>	<b>2,829,492</b>	